

1	2	3	4	5
31. लक्षद्वीप	146.2	118.4	49.4	—
32. पांडिचेरी	142.2	131.2	51.3	7.1
भारत	105.7	67.5	28.9	5.4

* यह चिन्ह इस बात का सूचक है कि प्राथमिक और मिडिल स्तरों पर क्रमशः 6-11 वर्षों और 11-14 वर्षों के आयु-वर्गों में दाखिलों की संख्या सम्मिलित है। इन प्रतिशतताओं में प्राथमिक स्तर पर छः वर्ष से नीचे तथा ग्यारह वर्ष से ऊपर तथा शिक्षा के मिडिल स्तरों पर 11 वर्ष से नीचे और 14 वर्ष से ऊपर के आयु-वर्गों में कम आयु के तथा अधिक आयु के बच्चों के दाखिले सम्मिलित हैं।

† गोन्ना में सम्मिलित

Conference on Children's Rights

1611. SHRI GOPALSINH. G. SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UNICEF has organised a Conference recently on Children's rights;

(b) if so, the conclusions arrived at;

(c) the reaction of Government thereto;

(d) whether there was a divergence in the views of Government and UNICEF on children's rights; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) (SHRI-MATI BASAVA RAJESWARI): (a) The Indian Law Institute in collaboration with UNICEF and some other organisa-

tions, organised and International Conference on "Shaping the Future by Law-Children, Environment and Human Health" from 21-25 March, 1994 at New Delhi.

(b) The conclusions arrived at the Conference were in the areas of child, environment and health. The main recommendations in the area of child included review of child related legislation, introduction of Convention on the Rights of Child into the syllabi of graduate law courses, launching of media campaign, removal of children from bondage and all hazardous work places, creating greater awareness among law enforcement officers and the public, to address the specific needs of the girl child, sensitize the judicial institution and build alliances with decision makers.

(c) The recommendations have been forwarded to the concerned Ministries/Departments.

(d) and (e) There was no divergence of views.